



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

NOTICE

Please take notice that the matters listed in the **Daily Cause List & from item no. 05 to 08** in the **Supplementary Cause List of Court – IV** at **10:30 AM** on **17.09.2025** will now be taken up by the re-constituted Bench comprising of **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)** and **Hon’ble Mr. Naresh Salecha, Member (Technical)**.

Further, please take notice that matters listed **“For Judgment”** from item no. **01 to 04** in the **Supplementary Cause List of Court – IV** will now be pronounced at **10:25 AM**.

By order of Hon’ble Chairperson

-Sd/-

Registrar